

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.2705 of 2021

Banwari Prasad Gupta Petitioner
Versus
The State of JharkhandOpposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Gopal K. Sinha , Advocate
For the State : Mr. P.K. Chatterjee, Addl.P.P

Order No.02 Dated- 05.04.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner prays for time.

Prayer for time is allowed.

List this case after two weeks under the heading "For Admission".

(Anil Kumar Choudhary, J.)